

Flats for Press Correspondents

**3231. Shri P. Viswambharan:
Shri Mangalathumadom:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of flats made available in Delhi to the accredited correspondents through the Press Association of India during the last five months;

(b) how many of them were of E-type and D-II type;

(c) whether allottees are allowed to change from a smaller flat to bigger one, irrespective of the specification of the original allotment;

(d) whether a person working in an American organisation was allowed to shift to a larger flat, though he had earlier accepted an E-type flat; and

(e) if so, whether Correspondents enjoying priority over him in the list maintained by the Press Association had been informed of the change in the allotment?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Three flats.

(b) E-Type (Type IV)-One and D-II type (type V)-two.

(c) The allotment to accredited Press Correspondents is made on the recommendations of the Press Association of India out of their pool. The allottees are allowed the change only on the recommendations of the Association.

(d) The person working in an American Organisation was offered a type IV flat on the recommendation of the Press Association and although he accepted the residence offered to him, he did not shift from type V flat in his occupation. This type V flat was regularised in his name.

(e) The Government do not deal directly with the members of the Press Association. The President of the Press Association was duly informed.

Off-Shore Exploration in Cambay

3232. Shri Narendra Singh Mahida: Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Unstarred Question No. 285 on the 25th May, 1967 and state:

(a) whether negotiations with some other Oil Companies for collaboration in off-shore oil exploration in Cambay will be undertaken in view of the failure of negotiations with American Oil Companies; and

(b) if so, the action taken by Government in this regard?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghuramaiah): (a) and (b). Negotiations with one American Oil Co. have failed. But negotiations are now being carried on with certain other companies.

Vaigai Re-modernising Scheme in Madras State

3233. Shri Kirutinan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of Madras have been asked by the Central Government to prepare a revised estimate on Vaigai Re-modernising Scheme in Madras State;

(b) if so, the specific reasons for delaying the execution of important irrigation schemes; and

(c) whether any action has been taken to implement the scheme during this year?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No.

(b) Does not arise.

(c) The scheme has been approved by the Advisory Committee in December, 1966.